

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:2870  
ANSWERED ON:11.08.2003  
DEPOSITS IN EPF  
RAM TAHAL CHOUDHARY

**Will the Minister of LABOUR be pleased to state:**

- (a) the total amount deposited in the EPF by the end of June, 2003;
- (b) whether the Government have issued any directions to invest the fund elsewhere;
- (c) if so, the details thereof and whether the Government have received any complaints with regard to violation of certain rules therein; and
- (d) if so, the action taken in this regard and to follow the rules in future?

**Answer**

MINISTER OF STATE FOR LABOUR AND PARLIAMENTARY AFFAIRS (SHRI SANTOSH GANGWAR)

- (a): The total amount of Employees` Provident Fund invested, as on 30.06.2003 was Rs.65,973.29 crores.
- (b) & (c): As per Para 52 of the Employees` Provident Fund Scheme, 1952 the money belonging to Employees` Provident Fund is invested as per the pattern of investment notified by the Central Government. The extant pattern of investment has been notified by the Central Government under Para 52 of Employees` Provident Fund Scheme, 1952 on 09.07.2003. The Central Board of Trustees, Employees` Provident Fund manages the investment corpus of un-exempted sector through its Portfolio Manager, the State Bank of India, Mumbai Branch and till date there have been no complaints regarding violation of the pattern of investment. The Trusts exempted under the Employees` Provident Funds & Miscellaneous Provisions Act, 1952 manage their own investment corpus in accordance with the pattern of investment notified by the Central Government.
- (d): Does not arise in view of (b) & (c) above.